

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 50 of 2013 &**  
**IA. Nos. 75 and 76 of 2013**

**Dated : 11<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Gridco Ltd.**

**...Appellant(s)**

**Versus**

**Oricon Equipments (P) Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s): Mr. R.K. Mehta  
Mr. R.R. Pathak

**ORDER**

At the request of the learned counsel for the Appellant, Post the  
matter on **13.03.2013**.

**(V J Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/pg**